

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3338
ANSWERED ON:17.03.2015
ENFORCEMENT ACTIVITIES OF BIS
Mani Shri Jose K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the activities performed by the Bureau of Indian Standards (BIS);
- (b) the manner in which the BIS performs its enforcement activities; and
- (c) the details of enforcement raids carried out by BIS during the last three years, State-wise?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): Major activities performed by the Bureau of Indian Standards (BIS) are as under:

Standard Formulation;

Product Certification;

Registration;

Hallmarking;

Laboratory and Testing Services;

Various types of Management System Certification;

Enforcement;

Trainings and Awareness.

(b): BIS performs its enforcement activities through its inspecting officers who are authorized under Section 25 and 26 of the BIS Act, 1986 to do inspections, drawl of samples, search and seizures, raids etc.

(c): Number of raids carried out by BIS during the last three years and the current year is given in the APPENDIX-I.